NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 242 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: M/s Sharda Motor Industries Ltd. Vs. M/s Toyo Sharda India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s)

: Mr. Sudhir Makkar, Sr. Advocate with

Ms. Karan Malhotra, Advocate

For the Respondent (s): Mr. Virender Ganda, Sr. Advocate with

Mr. Amit Bhagat, Mr. Anuj Singh and Ms. Nripi

Jolly, Advocates

ORDER

An application filed by the Petitioner for modification/correction has come up for arguments. Ld. Sr. Counsels on both sides have addressed their arguments. A one-page note be submitted by both the parties in support of their case.

Reserved for Orders.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)

Member (J)